fTHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ tftertf*W fopTO *idM4 3 4*4McA <PROF. SIDDHESHWAR PRASAD): (a) Applications for the grant of industrial licence for manufacture of rayon grade pulg have been received from the following firms: following firms:

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(i) M/s. Harihar Polyfibers; (ii) M/s. Suraj Industrial Packing Ltd;

to a matter of urgent pu'lic importance

(iii) M/s. Modipon Ltd;

(iv) M/s. South India Viscose Ltd; (v) M/s. Delhi Cloth 8c General

Mills Co., Ltd;

(vi) M/s. Baroda Rayon Corporation Ltd;

(vii) M/s. Century Spinning & Manufacturing Co. Ltd.

(b) The salient features of the schemes are as follows:

Serial No.	Name of the firm		Capacity	Location	Investment
	·— · · · · · · · · · · · · · · · · · ·		(Tonnes p.a.)		(Re. in crores)
1	M/s. Harihar Polyfibres	٠,	36,000	Harihar (Mysore)	8.50
2	M/s. Suraj Industrial Packing Ltd.		30,000	Mailani (UP)	17.62
3	M/s. Modipon Ltd.		30,000	J. & K.	15
4	M/s. South India Viscose Ltd	•	20,400	Avanashi Dietr Coimbatore, Tami Nadu)	
5	M/s. Delhi Cloth & General Mills Ltd.	Co.	50,000	Bastar (MP)	35 · 58
6	M/s. Baroda Rayon Corp. Ltd	٠	30,000	Bastar or Bilaspur (MP)	22 · 02
7	M/s. Century Spinning & Manufactu Co. Ltd.	ring	20,000	Tabsil—Kicha (UF	12-60

Letters of Intent have been issued to M/s. Modipon Ltd., and M/s. Suraj Industrial Packing Ltd. The remaining applications are under various stages of examination.]

^SHORTAGE OF AMUL BABY FOOD

215. SHRI THILLAI VILLALAN: Will **INDUSTRIAL** Minister the of DEVELOPMENT/ 5STteftfl!p fa^fm lf;ft be pleased to state:

(a) whether there is any shortage of Aimil, ihe boby food in the country;

(b) if so, therefor; and what are ithe reasons

(c) what are the arrangements made to meet the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT/ sfefiirsrT ferarsr *faT~i *F ^nfsft (PROF. SIDDHESHWAR PRASAD): (a) No reports of such shortage have been received.

f[] English translation. XTransferred from the 23rd July, 1971.

- (b) Does not arise.
- (c) Increased production of baby food is being effected by creating additional capacity in existing and new units.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

RIPORTED ACUTE FAMINE CONDITIONS PREVAILING IN SOME PARTS OF MAHARASHTRA

SHRI A. C. KULKARNI (Maharashtra): Sir, r call the attention of the Minister of Agriculture to the reported acute famine conditions prevailing in some parts of Maharashtra and (the extent of Central aid given to the State Government to meet the situation.

[Mr. Deputy Chairman in the Chair]

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED): Sir, Lhe primary responsibility for undertaking reliet measures in areas affected by natural calamities including drought rests with the State Government concerned. Nevertheless the Central Government through its various Ministries keeps in constant touch with the State Government so as to be fully in the picture and to be in a position to provide assistance as may be necessary.

The present scarcity conditions are in continuation of those which prevailed in large parts of Maharashtra on account of damage to Kharif crop by excessive rains in August, 1970, and to Rabi crops by failure of rains in January-February, 1971. The position has worsened recently due to almost complete absence of rains in June-July, 1971 over large parts of the State. To meet the situation, the State Government has promptly organised appropriate relief operations.

appropriate relief operations.

The Central Government has also had discussions on 31-7-71 with the State Government officials to assess the latest situation. It is found that the position is particularly bad in five districts of Aurangabad Division and the entire districts of Shola-pur and parts of six other districts. I he position in some other districts has improved due to occurance of rains in July, 1971. It has been decided that while relief measures be continued in the badly affected districts, in other places where the situation has improved, the relief works could be phased out. 'Ihe State Government has been requested to concentrate attention on the badly-affected districts and improve employment opportunities also by accelerating the implementation of Plan work in these areas. Central assistance, as may be necessary, will also be provided. It is hoped that during the next week or so, there may be rains even in these badly-affected districts. If this happens, it may be possible for the badly-affected districts to sow another crop like jowar. In view of these imponderables, the position is under constant review, and depending upon how the position develops, it is proposed that a Central Team will review the position towards the later part of August.

The total central assistance released so far to the State Government is Rs. 8.5

The total central assistance released so far to the State Government is Rs. 8.5 crores, and takes into account the expenditure incurred till the 15th July, 1971. In addition, a short-term loan assistance totalling Rs. 10 crores has been provided by my Ministry for financing agriculture inputs.

The Government of India is in constant touch with the State Government, and all steps as demanded by the situation would be taken. An assurance has already been given to the State Government that foodgrains as may be required by them to meet any situation will be provided by the Government of India.

SHRI A. G. KULKARNI: Sir, the Government has given in the statement the ex-tent of damage caused last year due to ex-cessne rains and this year due to scarcity of rains. And the Minister has rightly stated that the damage in both cases has been heavy. I want to know frorg the Government whether they are aware that last year the loss to the agriculturists was roundabout Rs. 200 crores in the whole of the State. Sir, the Central Government sent a team there and a survey was made and some money was sanctioned for undertaking relief measures. I would like to know whether it is a fact that during the recent fortnight there has been an upsurge in the workers attending to the scarcity work. It is reported in the press that nowadays about 15 lakhs of workers are working there. The official figure seems to be 8 lakhs. But the number given by press reports was something like 15 lakhs as mentioned by the Finance Minister of Maharashtra State.

may I know whether it is also not a fact that 23,000 \ illages out of 36,000 \ villages are affected by this scarcity? So looking to the enormity of the problem may I know whether the Government sent or promised to send a study team immediately, and also in the meantime whether it will try to sanction silme ways and means advance to the Maharashtra Government which has already spent about Rs. 10 crores to meet the scarcity work in the last season? I want to know when the team will be sent and when the ways and means advance will be made to them. Similarly, the conditions there have become so acute that, I am told, the workers attending to scarcity work have fought among themselves to get more work and they fought with shovels and they were brought to hospitals. Such is the intensity of the scarcity that the workers are fighting among themselves to get more work so that they would get a little bit more money to purchase certain grains. In this connection, looking to the type of sera-city and intensity that exists there, the Government lias to subsidise the distribution of foodgtains particularly in the hard-hit scarcity areas, fu this connection, may I also know from the Minister whether there is any chance, there is any possibility, of giving cheap food so that the needs of the workers can be met? Lastly, I want to know whether the Government has received a letter from the Chief Minister who has appealed to the Prime Minister to visit the scarcity areas to boost up the morale of the people and also appreciate the whole position so that larger funds can be allocated.

SHRI FAKHRUDDIN ALI AHMED:

is a fact that nearly 23,000 villages in Maha-rashtra have been very badly affected. It is also a fact that the Chief Minister has particularly drawn attention to the scarcity which is nftw prevailing in Maharashtra. As I have already pointed out, this hai

[Shri Fakhruddin Ali Ahmed]

been continuing since the beginning of December and even now there is no sign that the scarcity will be less in Maharashtra because there have been no rains in the month of July in certain parts of the State. But whait I would like to of the State. But whait I would like to point out is that the first study team which had gone there and submitted a report, had fixed the expenditure at about Rs. 12.5 crores out of which nearly Rs. 8.5 crores have already been given to ithe Government of Maharashtra. Now the second team which went after the month of February has also submitted its report of February has also submitted its report of February has also submitted its report and action on that report will be itaken. So far as the present situation is concerned, we are thinking of sending a team by the end of August and when the report of that team is available we shall see what further assistance can be given to the Maharashtra Government. So Ear 'is assistance in order to improve the 'is assistance in order to improve the ways and means advance to the Maharashtra Government is concerned, surely when any request is made in that behalf we shall take it into consideration and see what help can be given to the Government of Maharashtra.

SHRI S. G. SARDESAI (Maharashtra):
The first thing that 1 would like to point out to the Agriculture Minister is that the situation in Maharashtra is far more situation in Maharashtra is far more serious than what has been made out by the Minis-ter's statement. In the beginning he referred ito five districts. Later on when a question was put to him, he said 23,000 villages out of 30,000 villages have been affected—it is far more than five districts. I have just returned from Maharashtra. Barrirs the coastal parts of Maharashtra, almost the whole of it, particularly the traditional famine areas, are tremendously affected. For instance, in many, many vast areas two sowings were done this year. The first was early in June and it was completely destroyed again at the end of June or early July another sowing was June or early July another sowing was done and it was also destroyed.

We should know how serious the whole We should know how serious the whole thing is. Now migration of cattle has started because of the question of cattle fodder. Something which normally never happens is taking place there. Processions and demonstrations organised by village pancha-yaits are taking place. They are by no means partisan organisations. They belong to the entire village. They have organised processions and organised processions and demonstrations. The first thing I would like to say is that this sort of complacent attitude which I still find is very wrong. The next thing I would like to say is that certainly this government is sending study teams. Much more needs to be done. I do want to ask two points and I want to know the view of the Ministry on them.

First, the study teams which you send should also examine the actual iraplernen

taition of the various relief measures which should lake place at grass root levels. Letters have been written to various newspapers that the actual implementation is extraordinarily defective. The money which is sanctioned for loans is not reaching the peasants. Many of the schemes are not executed. They are just on paper. The implementation part of it must be looked into very seriously. We know the bureaucrats and we know the contractors. Since the Ministry passes orders, they should know what is being done at the village level. village level.

I would also request the Government to see that when ithe study team goes from here, it not only meets the Ministers and the ruling party members, but also meets the leaders of opposition in the Maharashtra legislature so that it gets all the information from them. It is a vast calamity. I am not making a partisan issue out of that. They should also see that at the district and local levels the committees which are formed for the actual implementation of the schemes are all-l'arty committees. The committees should also be composed of members of other Parties in the legislature so that the committee which goes from the Centre gets all the co-operation from others for committee which goes from the Centre gets all the co-operation from others for implementation of schemes. Other Parties are prepared to help. But they often become helpless because they are kept away. From this point of view, I would strongly appeal to the Minister to see that the study team also looks to the implementation part so that the job is well done. The issue is very serious. At the end of this month some rains may come. But that is going to be useless. It is not going to help so far as khariff crop is concerned. These are some of the points I wanted to make. wanted to make.

SHRI FAKHRUDDIN ALI AHMED: As I have already pointed out, neither the State Government nor we are complacent regarding the present situation which is prevailing in Maharashtra; nor are we minimising the scarcity conditions in that State. The State government have taken State. The State government have taken the earliest action possible in order to keep us acquainted with the prevailing situation there. On receipt of the information from them, we have given whatever assistance that is possible. I have not heard any complaint of any non-cooperation from any side so far as implementation of the relief work is concerned. That is primarily the responsibility of the State Government. I have taken note of the suggestions made by the lion. Member and I shall convey them to the State government for the purpose of a seeking co-operation of all concerned ana over-coming difficulties which are prevailing in the State.

SHRI S. G. SARDESAI: Will your committee examine the implementation • part of it?

SHRI FAKHRUDDIN ALI AHMED.

any specific complaint is made, we shall look into it. But you must have confidence in the State Government which is in possession of all the facts and which is taking the necessary action in the matter

श्रो राजनारायण (उत्तर प्रदेश): श्रीमन्, में यह जानना चाहता हूं कि जब दो तिहाई महाराष्ट्र इस बाढ़ से ग्रस्त है ग्रीर सरकार इस बात को कवल कर रही है कि बड़ी मात्रा में नुक्सान हुग्रा है तो इस बाढ़ में कितने मकान गिरे, इस बाढ़ में..

श्री उपसभापतिः बाढ़ नहीं, सूखा की वजह से ।

श्री राजनारायण: जरा सुनिये । अकाल की स्थिति है। अकाल की स्थिति क्यों आयी। 36 हजार गांवों में 23 ह ार गांव, मंत्री जी कहते हैं कि उससे ग्रस्त है तो श्रकालग्रस्त 23,0 9 गांवों में कितने लोग इस से एफेक्टेड हैं और उस में सरकार ने ग्रभी तक ग्रपनी ग्रोर से, एडीबवेट शब्द से मेरा मतलब नहीं है, लेकिन केन्द्रीय सरकार ने ग्रभी तक कितनी सहायता की है डेफिनेट। उस ने पैसे में कितनी सहायता की, दसरी और सामग्री में कितनी सहायता की ताकि उस से देश के लोगों को परी जानकारी हो सके कि महाराष्ट्र की जो स्थिति है वह के तनी भयंकर है, कितनी गंभीर है और केन्द्र उस की सहायता करने में कितना सजग है। ग्रीर में यह भी जानना चाहता हं कि राज्य की सरकार ने केन्द्र की सरकार को कोई सहायता की या ना की है या नहीं? ग्रार ग्रगर राज्य की सरकार ने नहीं की है तो क्या केन्द्र की सरकार ने राज्य की सरकार को ग्रपनी तरफ से कोई बात की है कि केन्द्र की सरकार तम को हर प्रकार की सहायता देने को तैयार है, आप बहां के लोगों को अकाल से म ने मत दो ? अपीर मेरा ग्राखिरी सवाल यह है कि क्या श्रकाल से कुछ लोगों की मृत्युभी हुई है ? इस ग्रकाल का श्रासर केवल मा वों पर पड़ा है या पशुश्रों पर भी पड़ा है या बुक्षों पर भी पड़ा है ? तो पश्, पक्षी, जीव, जन्तु, किन किन पर इस का प्रभाव पड़ा है इस को सरकार बतलाये ?

श्री फखरुद्दीन श्रली श्रहमद: ग्रानरेविल मेम्बर ने कहा कि कितने मकान गिरे सेलाब की वजह से, तो यहां हम सैलाब का जिन्न नहीं कर रहे हैं, खुक्की का जिन्न हो रहा था, लेकिन...

श्री राजनारायण: मेरा ध्यान वनारस के सेलाव में था।

श्री अकबर अली खान (म्रान्झ प्रदेश): म्राप का ध्यान हमेशा सैलाबों पर रहता है।

श्री फखरूद्दीन श्रली श्रहमद: जैसा कि मंने पहले कहा महाराष्ट्र के सूबे में करीब करीब 23 हजार विलेजेज एफेक्टेड हुए हैं इस डाउट से ग्रीर यह तो नही मालुम कि कितने लोग एफेक्टेड हुए हैं लेकिन 11 हजार लोगों को ग्रेचुग्रटस रिलीफ दी जा रही है श्रीर सात, श्राठ ल ख श्रादमी काम कर रहे हैं मुख्तलिफ जगहों में, इन स्केयरसिटी के इलाकों में।

SHRI A. G. KULKARNI: It was said that it is 15 lakhs then and now you say it is 7 lakhs.

SHRI FAKHRUDDIN ALI AHMED:

Out figure is about seven to eight lakhs.

तो में यह कहना चाहता हूं कि पूरी पापुलेशन कितनी एफेक्टेड है इस की फीगर तो अभी मालुम नही, लेकिन जितनों को मदद दी जा रही है उस के फीगर मैंने आप को बता दिये हैं। जहां तक महाराष्ट्र गवर्नमेंट का ताल्लुक है, महाराष्ट्र गवर्नमेंट का ताल्लुक है, महाराष्ट्र गवर्नमेंट को इस काम में मदद दी है उस की तारीफ की है और कहा है कि जल्दी से जल्दी सेंट्रल गर्वनमेंट ने हमारी बात सन कर हम को मदद दी इस का हम शुक्रिया अदा करते हैं।

श्री राजनारायण: कितनी दी है ?

श्री फखरुद्दीन श्रली श्रहमदः साढ़े ग्राठ करीड़ रुपया दे चुके हैं श्रीर दस करोड़ रुपया एग्रीकल्चर मिनिस्ट्री से लोन के लिए फार फर्टिलाइजर वगैरह के लिये दिया गया है।

श्री राजाराःणः सस्ते गल्लेकी दुकानें भी खोली गयी हैं यदि हां, तो कितनी? श्री फखरूद्दीन ग्रली ग्रहमदः तादाद तो नहीं मालूम, लेकिन चीप ग्रेन शाप्स खोली गयी हैं . . .

श्री राजनारायण: कितने एरिया में खोली गयी हैं, यानी एक सस्ते गल्ले की दुकान कितने एरिया को कवर करती है ?

श्री फखरूद्दीन श्रली श्रहमद : पहले से उन एरियाज में 22 हजार के करीब फेयर प्राइस शाप्स हैं।

SHRI A. G. KULKARNI: Sir, I asked him whether the Government is subsidizing the shops.

MR. DEPUTY CHAIRMAN: Don't interrup now. You can have another chance, I have called Shri Gulabrao Patil.

SHRI (.. R. PATIL (Maharashtra): Sir, almost half of Maharashtra is in the grip of acute drought conditions today. Sir, I am extremely grateful to the Government for extending all sorts of help in the peculiar circumstances that are there now on account of the drought conditions. Sir, the Minister had already pointed out that the conditions are such that they are unprecedented in the history of Maharashtra, particularly in the districts he has mentioned from the Marathawada area and also in Vidharbha, Akola, Buldana, Amra-oti, Poona, Sholapur, Sangli and in some other districts. Here I would like to tell him that there have been two dry spells and because of (these two dry spells in the months referred to, the number of labourers working on the scarcity works has increased to nearly four lakhs during the last fortnight.

This will go to show the acuteness of drought conditions and, therefore, I would urge upon him that instead of waiting till the end of August 1971, a study team should be sent immediately to Maharashtra to assess the present in the interest of the Maharashtra Government, because, Sir, last year, as Mr. Kulkarni said, Rs. 225 crores worth of crops were damaged and the State Government had to spend Rs. 1,62,000 to understand the limits of the State's resources. So I urge upon the Government not to wait for a wet spell in the month of August. I can say. Sir, very humbly that whatever there were sowing operations in any district, germination has not taken place. And if there is no other sowing operation done, it will not at all be germinated. So the Government should not wait for another spell. We are grateful that Rs. 8.5 crores have been sent. But as far

as the ways and means position is concerned miiili more is required.

Particularly, the problem with regard to [odder and drinking-water is very acute in some of those districts. People are leaving their homes; cattle are' being sold for a paltry sum Chat is available. Arrangements tor the supply of fodder and drinking water have to be made. So I would urge upon the Minister that a stud) team should be scill to Maharashtra, and also Rs. IS crores should be sent as early as possible.

SHRI FAKHRUDDIN ALI AHMED:

The suggestion of the lion. Member to send a study team will be considered. So far as die amount is concerned, that will depend on the report submitted by the study team.

MR. DEPUTY CHAIRMAN: Mr. Gad-

SHRI V1THAL GADGIU (Maharashtra): As stated by the lion. Minister, the rainfall is very poor. It is less than 5 per cent of the normal rainfall. Time is very short. Nature is niggurdl) and unlike in Biblical and times, Manna will not fall from Heaven. Therefore may I ask the lion. Member three question? First, may I know whether he will consider immediately the lease of food stock from the Food Corpora-t'on of India? Secondly, Sir, will he agree to advance the date of starting major projects already sanctioned in the next Five Year Plan? Thirdly, I would like to know, Sir, whether the Prime Minister has taken a decision to visit Maharashtra and if so, when?

SHRI FAKHRUDDIN ALI AHMED:

So far as the provision of food is concerned, we have already informed the State Government that whatever is required we will send them. So there is no difficulty about it.

So far as the visit of ithe Prime Minister is concerned, I shall speak to her and ask her how soon she can go there.

About his 'second question regarding advancing the date of starting major projects, this is a matter which entirely rests with the State Government and I will convey this suggestion to them.

MR. DEPUTY CHAIRMAN: Mr. Kulkarni.

SHRI B. T. KULKARNI (Maharashtra): Sir, I want to emphasize only whatever has been emphasized by my friends, Mr. Kulkarni and Mr. Patil. You know, Sir, that when in any village Patil and Kulkarni combine, they can do or undo anything there. I lend my moral support to them.

श्री जगदीश प्रसाद माथुर (राजस्थान) : उपाध्यक्ष महोदय, देश के कई भागों में अकाल स्थित बहुत रहती है और अकाल को मीट करने के लिये आपका फीमन कोड है और क्या आप यह उचित नहीं समझते कि इस फीमन कोड के सम्बन्ध में दुबारा विचार किया जाय, पुनर्विचार किया जाय । फीमन कोड के अनुसार किसी मजदूर बच्चे को 12 आना और औरत हो तो 1 रुपया और मर्द को सवा रुपया देते हैं । महाराष्ट्र में इस समय आप कितना देते हैं पता नहीं लेकिन फेमीन कोड के अनुसार इस प्रकार है । फेमीन कोड जो है वह पुराना बना हुआ है, अंगरेजों के जमाने से चला आ रहा है। तो क्या उस अकाल के अंदर सारी स्थितयों पर विचार करेंगे ?

जहां तक सेन्ट्ल ग्रसिस्टेन्स का सवाल है, ग्रापकी सेन्ट्रल टी_। वहां पर जाती है ग्रीर वर्क प्रारम्भ हो जाते हैं। मेरा भी ग्रकाल के क्षेत्र से प्रत्यक्ष ग्रनुभव है कि सेन्ट्रल टीम का कौन सा वर्क होना चाहिए कौन सा नहीं होना चाहिए उसमें उसका कोई "से" नहीं होता है । सेन्ट्रल गवर्नमेंट रुपया देती है, सेन्ट्ल गवर्नमेंट चाहती है कि उसका सद्पयोग हो लेकिन जो वर्क एक्जीक्यूट होता है उसमें वर्क कौन सा लिया जाना चाहिए उसके संबंध में सेन्ट्रल गवर्नमेंट की कोई "से" नहीं होती है ग्रीर इस कारण से जो ग्रकाल की राहत के काम होते हैं वह ठीक से चलते नहीं। श्रभी श्रापने कहा महाराष्ट्र गवर्नमेंट पर हम छोड़ रहे हैं कि कौन सा काम लेगी कौन नहीं लेगी । लेकिन फेमिन रिलीफ के ग्रन्तर्गत भयंकर घोटाला होता है। राजस्थान में ही 55 करोड़ रु० का घोटाला हुन्ना है जिसके बारे में जांच-पड़ताल की कई बार मांग की गई है कि जो मनी देते हो सेन्ट्रल ग्रसिस्टेन्स के रूप में उस रुपए का सद्भयोग होता है या नहीं होता है। अकाल के स्थायी निदान के लिए रूपये टेम्परेरी रिलीफ के लिए दे दिए गए हैं जिससे स्थायी हल नहीं निकलता. ग्रीर ग्रकाल बार बार ग्राता है। तो परमानेन्ट सौल्यशन इंढने के लिए देश में एक कमीशन बिठाएं कि कौन कौन इलाके है जहां परमानेन्ट L/J(D)5R8S-5

ग्रकाल की सम्भावना होती है। ग्रौर जहां पर परमानेन्ट ग्रकाल की सम्भावना है वहां परमा-नेन्ट रिलीफ वर्क खोलें इस उद्देश्य से कि ग्रामें ग्रकाल नहीं पड़े। इस नाते जब तक ग्राप नहीं करेंगे तब तक ग्राप इन तरह बार बार सेन्ट्रल ग्रसिस्टेन्स के रूप में रुपया बांटते रहेंगे परन्तु उसका कोई उपयोग नहीं होगा।

SHRI FAKHRUDDIN ALI AHMED: Sir, so Ear as the Famine Code is concerned, that is a Stale affair and, as far as I know, the Famine Code in Maharashtra has been modified and the wages paid to the workers are much more and quite satisfactory. There is no complaint on that account.

Now, so far as the rural works are concerned, we have already taken up certain districts in Maharashtra for the rural works programme and I am sure that will also be helpful. So far as the famine scarcity-stricken areas are concerned, this programme will also be able to look after the~ fu-tuie works in those particular areas.

MR. DEPUTY CHAIRMAN: Let us pass on to the next item.

SHRI AKBAR ALI KHAN: Sir, I would like to say something.

SHRI ARJUN ARORA (Uttar Pradesh).: He has special interest in Marathwada.

MR. DEPUTY CHAIRMAN: If I permit you, then others would like to speak on this subject.

SHRI AKBAR ALI KHAN: I leave it to you if you permit me, Sir. It is a matter of some satisfaction that-this time the Government of India has acted promptly. I hope this will be followed up in other matters also.

The other thing lhat I wanted to say apart from this is lhat the scheme of the relief work that is being taken up is a short-term measure. Does the Government contemplate some long-term measures also to meet, the everlasting or a very chronic famine and scarcity, particularly in Marathwada areas? I want to know whether this matter is also under consideration of the Government.

SHRI FAKHRUDDIN ALI AHMED: Sir, we are taking up pilot schemes for the purpose of taking long-term measures not uil\ in Maharashtra but all over India. Rural works programme has been taken up already and six districts which arc chronically drought-affected areas have been selected in Maharashtra for the purpose of taking up this work.

श्री जगदम्बी प्रसाद यादव (बिहार) : श्रीमन्, मैं इस सम्बन्ध में एक निवेदन करना चाहता हूं, चूंकि ड़ाट से यह भी संबंधित है । श्राज स्थिति यह है कि उन्होंने रबी की फसल के बारे में भी कहा था कि एम्जामिन करने के लिए टीम भेजेंगे । बिहार के सारे किसान बर्बाद हो रहे हैं . . .

श्री उपसभापति : यह तो महाराष्ट्र के बारे में है ।

श्री जगदम्बी प्रसाद यादव : लेकिन में ध्यान श्राकषित कर देना चाहता हूं। वहां के किसानों की भले ही फसल वर्बाद हो गई। श्रिश्रकलचर विभाग उस पर क्या विचार कर रहा है ? सारा देश उस स्थिति में श्रा गया है, भले ही बाढ़ के लिए सिंचाई मंत्री जिम्मेदार हों। लेकिन किसान की जो स्थिति बिगड़ी है उसके लिए कृषि मंत्री जिम्मेदार होंगे।

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HINDUSTAN PHOTO FILMS MANUFACTURING COMPANY LIMITED AND OTHER RELATED PAPERS

श्रीद्योगिक विकास मंत्रालय में उपमंद्री (प्रो॰ निद्धेश्वर प्रसाद) : श्रीमन्, में श्री मोइनुल हक चौधरी की ग्रोर से निम्नलिखित पत्नों की एक-एक प्रति सभा पटल पर रखता हूं :

- (i) Ninth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70, itogether with Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 019A of Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.
- (iii) A statement (In English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) to iii) See I..T. No. 688/71.]

ANNUAL RETORT AND ACCOUNTS (1969-70) OF THE: NATIONAL INSTRUMENTS LTD., CALCUTTA, (RENAMED AS NATIONAL INSTRUMENTS ANII OPHTHALMIC GLASS LTD., CALCUTTA) AND OTHER RELATED PAPERS

PROF. SIDDHESHVVAR PRASAD: Sir. 1

also beg to lay on the Table:

- (i) Thirteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, (Re-named as National Instruments and Ophthalmic Glass Limited, Calcutta) for die year 1969-70, together will the Auditors' Report on the Accounts and Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956
- (ii) Review (in English and Hindi) by-Government on the working of Company.
- (iii) A statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above. [Placed in library. For (i) (iii) See L.T. No. 738/71.]

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HEAVY ELFCTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS.

PROF. SIDDHESHVVAR PRASAD: Sir, I also beg to lay on the Table:

- (i) Fourteenth Annual Report and Accounts (English and Hindi) of the Heavy Electrical (India) Limited, Bhopal, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.

[Placed in library. See L.T. No. 841/71.]

THE BOMBAY PUBLIC TRUST (GUJARAT) (AMENDMENT) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITI RAJ SINGH CHAUDHURY):
Sir, I beg to lay on the Table a copy of the Gujarat Government Notification No. GH/K/176/BPT/Rules/15081/E, dated the Hth July, 1971 publishing the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, under sub-section (4) of section 84 of the Bombay Public Trusts Act, 1950 read with ilau, se (c)(v) of the Proclamation, dated the 13th May, 1971, issued by the President in relation to the State of Gujarat, together with a statement for not laying simultaneously the Hindi Version of the Notification. [Placed in library. See L.T. No. 789/71.]